

with corrigenda thereto published in Notification No. G.S.R. 59 (in Hindi version only) and Notification No. G.S.R. 221 (Hindi and English versions) dated the 30th January, 1992 and the 14th May, 1994 respectively.

- (ii) The Life Insurance Corporation of India (Agents) Amendment Rules, 1993 published in Notification No. G.S.R. 534(E) in Gazette of India dated the 6th August, 1993 together with a corrigendum thereto published in Notification No. G.S.R. 420 (E) (Hindi and English versions) dated the 28th April, 1994.
[Placed in Library. See No. LT 6677/94]
- (16) A copy each of the following Notification (Hindi and English versions) under section 159 of the Customs Act, 1962:—
- (i) G.S.R. 776(E) to G.S.R. 779(E) published in Gazette of India dated the 25th October, 1994 together with an explanatory memorandum making certain amendments Central Excise rules.
- (ii) G.S.R. 797(E) published in Gazette of India dated the 9th November, 1994 together with an explanatory memorandum making certain amendments in the Notification No. 12B/94-Customs dated the 10th June, 1994.
- (iii) S.O. 619(E) published in Gazette of India dated the 26th August, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.
- (iv) S.O. 620(E) published in Gazette of India dated the 26th August, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of exports.
- (v) S.O. 709(E) published in Gazette of India dated the 27th September, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.
- (vi) S.O. 710(E) published in Gazette of India dated the 27th September, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of exports.
- (vii) S.O. 774(E) published in Gazette of India dated the 27th October, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of

certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.

- (viii) S.O. 775(E) published in Gazette of India dated the 27th October, 1994 together with an explanatory memorandum regarding revised rates of exchanges for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of exports.
- (ix) S.O. 852(E) published in Gazette of India dated the 29th November, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.
- (x) S.O. 853(E) published in Gazette of India dated the 29th November, 1994 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa* for purposes of assessment of imports.

[Placed in Library. See No. L.T. 6678/94]

- (17) A copy of the Results of the Twenty Fourth Valuation of Life Insurance Corporation of India as on the 31st March, 1994 (Hindi and English versions).
- (18) A copy of the Review (Hindi and English versions) by the Government of the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year 1993-94.

[Placed in Library. See No. L.T. 6679/94]

12.21 hrs.

[English]

BUSINESS ADVISORY COMMITTEE

Forty-sixth Report

SHRI PAWAN KUMAR BANSAL (Chandigarh): I beg to present the Forty-sixth Report of the Business Advisory Committee.

12.22 hrs.

[English]

PUBLIC ACCOUNTS COMMITTEE

(i) Seventy-eighth Report

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Seventy-Eighth Report (Hindi and English versions) of the Public Accounts Committee on action taken on Twenty-Fifth Report of Public Accounts Committee (10th Lok Sabha) on Development and production of a trainer aircraft.